

HIGH COURT OF MADHYA PRADESH

VED PRAKASH
REGISTRAR GENERAL

JABALPUR

D.O. No. 88 /2015

Dated 28/01/2015, 2015

Subject: Regarding Ubuntu Training Programme for new Master Trainers at Bihar Judicial Academy, Patna.

Dear Shri, *Ukrani*,

On the aforesaid subject, as directed, It is to inform you that, following Judicial Officers have been nominated to participate in the Ubuntu Training Programme for new Master Trainers, scheduled to be held from **19th March 2015 to 22th March 2015** (both days included) at Bihar Judicial Academy, Patna:-

1. Shri Dharendra Singh, I Additional District Judge, Chhatarpur
2. Shri Ajay Singh Thakur, Civil Judge, Class-I, Sardarpur, Distt. Dhar
3. Shri Manish Singh Thakur, Civil Judge Class-I Jabalpur
4. Shri Zafar Iqbal, Civil Judge Class-ii, Nasrullaganj, Distt. Sehore
5. Shri Manish Bhatt, Civil Judge, Class-II, Mandsaur

With regards

Yours sincerely,

[Signature]
(VED PRAKASH)

[Signature]

To,

Shri Ashok T Ukrani,
Member (Management & Human Resources),
E-Committee, Supreme Court of India,
NEW DELHI-110 003.

Endt. No. 1..89/2015

Dated 28/01/2015

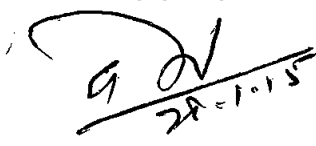
Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
2.
 1. Shri Dharendra Singh, I Additional District Judge, Chhatarpur
 2. Shri Ajay Singh Thakur, Civil Judge, Class-I, Sardarpur, Distt. Dhar
 3. Shri Manish Singh Thakur, Civil Judge Class-I Jabalpur
 4. Shri Zafar Iqbal, Civil Judge Class-ii, Nasrullaganj, Distt. Sehore
 5. Shri Manish Bhatt, Civil Judge, Class-II, Mandsaur

With a direction to positively participate in the Ubuntu Training Programme for new Master Trainers, scheduled to be held from 19th March 2015 to 22th March 2015 (both days included) at Bihar Judicial Academy, Patna.

- The participants shall report a day prior to the commencement of the training programme at the Bihar Judicial Academy, Patna.
- After attending the training programme, the participants are requested to intimate the Registry about their participation in the programme.
- The participants are directed to claim their T.A/D.A. bills before the respective District Judges.
- The participants are directed to pay the charges of lodging & boarding, if any, payable at Bihar Judicial Academy, Patna and the same shall be reimbursed, as per procedure.
- The participants are requested to bring their Laptops with peripherals and software CDs., if provided, by the High Court.
- The participants shall come soberly dressed during the entire duration of the Course.
- The participants are directed to send comments/suggestions regarding experience of training programme to the Director, Madhya Pradesh State Judicial Academy, Jabalpur.
- The participants should not seek any adjustment or exemption unless it is a case of vis-Major
- The participants are requested to send their itinerary at least 3 days prior to the commencement of the programme to Bihar Judicial Academy, Patna.
- The participants nominated are further directed to arrange their Board Diaries in such a manner that no case is listed on the dates, on which they are directed to attend this training programme. In case, cases have been fixed for the said dates, summons should not be issued and if summons are issued, the parties should be informed about the change in dates.

3. The District & Sessions Judge, Chhatarpur / Dhar/ Jabalpur/ Sehore and Mandsaur for information and necessary action. You are further directed to send confirmation of receiving of this communication immediately, by mail/fax.
4. The Director, Madhya Pradesh State Judicial Academy, Jabalpur with a request to utilize the experience of the officers nominated for imparting training to other Judicial Officers during various training programmes.


(VED PRAKASH)
REGISTRAR GENERAL

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